RAJYA SABHA

Tuesday, the 8th January, 2019/18th Pausha, 1940 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN in the Chair.

PAPERS LAID ON THE TABLE

श्री सभापति: प्लीज़ बैठ जाइए। कृपया अपना-अपना स्थान ग्रहण कीजिए।

Report and Accounts (2017-18) of the AIIMS, Rishikesh, Uttarakhand and related papers

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): Sir, I lay on the Table, under sub-section (4) of Section 18 and Section 19 of the All India Institute of Medical Sciences Act, 1956, a copy each (in English and Hindi) of the following papers:—

- (a) Sixth Annual Report and Accounts of the All India Institute of Medical Sciences (AIIMS), Rishikesh, Uttarakhand, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

 [Placed in Library. See No. L.T. 10454/16/19]
- I. Notifications of the Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH)
- II. Reports and Accounts (2017-18) of the IMPCL, Almora, Uttarakhand and various institutes and councils and related papers

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): Sir, I lay on the Table: —

- I. (A)A copy each (in English and Hindi) of the following Notifications of the Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH), under sub-section (2) of Section 33 of the Homoeopathy Central Council Act, 1973:—
 - (1) No. 12-11/2010-CCH(Pt.II)(1), dated the 17th December, 2018, publishing the Homoeopathy (Post Graduate Degree Course) M.D. (Hom.) Amendment Regulations, 2018.

- (2) No. 12-13/2006-CCH(Pt.V), dated the 17th December, 2018, publishing the Homoeopathy (Degree Course) Amendment Regulations, 2018.
- (3) No. 12-15/2012-CCH(Pt.), dated the 18th December, 2018, publishing the Homoeopathy Central Council (Minimum Standards Requirement of Homoeopathic Colleges and attached Hospitals) amendment Regulations, 2018.

[Placed in Library. For (1) to (3) See No. L.T. 10463/16/19]

(B) A copy (in English and Hindi) of the Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH), Notification No. G.S.R. 713 (E), dated the 30th July, 2018, publishing the Homoeopathy Central Council (Election) Amendment Rules, 2018, under sub-section (2) of Section 32 of the Homoeopathy Central Council Act, 1973.

[Placed in Library. See No. L.T. 10463/16/19]

(C) A copy (in English and Hindi) of the Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH), Notification G.S.R. 1020 (E), dated the 11th October, 2018, publishing the Corrigendum to Notification G.S.R. 714 (E), dated the 27th July, 2018, under sub-section (2) of Section 35 of the Indian Medicine Central Council Act, 1970.

[Placed in Library. See No. L.T. 10462/16/19]

- II(A) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—
 - (a) Fortieth Annual Report and Accounts of the Indian Medicines Pharmaceutical Corporation Limited, (IMPCL), Almora, Uttarakhand, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

 [Placed in Library. See No. L.T. 10461/16/19]
- (B) A copy each (in English and Hindi) of the following papers:—
 - (i) (a) Annual Report and Accounts of the Institute for Post Graduate Teaching and Research in Ayurveda (IPGT&RA), Gujarat Ayurved University, Jamnagar, Gujarat, for the year 2017-18, together with the Auditor's Report on the Accounts.

Papers laid [8 January, 2019] on the Table 3

- (b) Review by Government on the working of the above Institute.

 [Placed in Library. See No. L.T. 10455/16/19]
- (ii) (a) Annual Report of the Central Council for Research in Siddha (CCRS), Chennai, for the year 2017-18.
 - (b) Annual Accounts of the Central Council for Research in Siddha (CCRS), Chennai, for the year 2017-18, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Council.

 [Placed in Library. See No. L.T. 10459/16/19]
- (iii) (a) Annual Report and Accounts of the Central Council for Research in Homoeopathy (CCRH), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Council.

 [Placed in Library. See No. L.T. 10457/16/19]
- (iv) (a) Annual Report and Accounts of the Central Council of Indian Medicine(CCIM), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Council.

 [Placed in Library. See No. L.T. 10460/16/19]
- (v) (a) Annual Report and Accounts of the Central Council of Homoeopathy (CCH), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Council.

 [Placed in Library. See No. L.T. 10456/16/19]
- (vi) (a) Annual Report and Accounts of the Central Council for Research in Yoga and Naturopathy (CCRYN), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Council.

 [Placed in Library. See No. L.T. 10458/16/19]
- (vii) (a) Annual Report and Accounts of the National Institute of Siddha, Chennai, for the year 2017-18, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

 [Placed in Library. See No. L.T. 10073/16/19]
- I. Copy of the Ministry of Culture, Heritage Bye-laws
- II. Reports and Accounts (for various years) of different organizations and related papers

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE; AND THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): Sir, I lay on the Table:—

I. A copy (in English and Hindi) of the Ministry of Culture, Heritage Bye-laws viz., "The National Monuments Authority Heritage bye-laws of Centrally Protected Monument Amjad Ali Shah's Mausoleum at Hazratganj, Lucknow, Bye-laws 2018", under sub-section (6) of Section 20E of the Ancient Monuments and Archaeological Sites and Remains Act, 1958.

[Placed in Library. See No. L.T. 10768/16/19]

- II. A copy each (in English and Hindi) of the following papers:—
 - (i)(a) Annual Report and Accounts of the Centre for Cultural Resources and Training (CCRT), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Centre.

 [Placed in Library. See No. L.T. 10566/16/19]
- (ii) (a) Annual Report and Accounts of the North Central Zone Cultural Centre (NCZCC), Allahabad, for the year 2016-17, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Centre.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. *See* No. L.T. 10242/16/18]
- (iii)(a) Annual Report and Accounts of the International Buddhist Confederation (IBC), New Delhi, for the year 2016-17, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Confederation.